

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.329 of 2019

In the matter of:

Arun Gupta & Anr4

Appellant

Vs

South Eastern Carriers Ltd & Ors

Respondent

Mr Rakesh Kumar, Mr Ankit Sharma, Ms Preeti Kashyap, Mr. Dhruv Gupta,
Advocates for the Appellant.

Mr Debamitra Adhikar, Mr. Ajay Gaggar, Advocates for R2 and R3.

ORDER

18.11.2020- Due to paucity of time the appeal could not be taken up. Let
the appeal be fixed for hearing on **25.11.2020 on top of the list.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam